## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/24/2016

NAME OF THE PETITIONER(S)

: Sulochana & 2 Others

NAME OF THE RESPONDENT(S)

: M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. NARAYANAN

Counsel for RI, R2 & R4

Counsel for RI, R2 & R4

Counsel for RI, R2 & R4

2.

Rajasekhar VK T. R. Ramesh

Shri T.R.Ramesh, Counsel for Petitioner present. Shri V.K.Rajasekhar, Counsel for R1, R2 and R4 present. Shri A.Narayanan Counsel for R5 to R7 present. The sale deed which has been shown by the Counsel for R5 to R7 is directed to be provided to other side. Arguments of R5 to R7 concluded. At request by Counsel for R1, R2 and R4, time is enlarged for reply arguments. Put up on 12/6/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)